

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

TP 139 of 2019 [IA 507 of 2019 in TP 125 of 2016(CP 34 of 2016)]


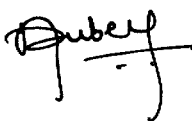
Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2020**

Name of the Company: PGH International Pvt Ltd
V/s

Ashok Kumar Khosla

Section: IA For Adjournment of Hearing

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Hemesh Naidu Vivek H. Shah	} Advocates	} Ori. Petitioner	
2.	Ankit dubey	- Advocate	- Ori Respondent/ Applicant	

ORDER

The Parties are represented through their respective Counsel(s).

Learned Counsel for the Respondent informed that an appeal is pending before the Hon'ble National Company Law Appellate Tribunal and it is still sub-judice, the next date of hearing scheduled to be on 06.02.2020, in view of this, this matter is simply adjourned.

List the matter on 20.02.2020.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 23rd day of January, 2020.